

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.5457
TO BE ANSWERED ON 28.03.2018**

EXTENSION OF CATERING CONTRACTS

†5457. SHRI UDAY PRATAP SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether complaints regarding fraud/misappropriation of funds have been received for extending catering contracts in various States of the country including Madhya Pradesh;**
- (b) if so, the details thereof, State/UT-wise and the action taken thereon;**
- (c) whether the Government has conducted any assessment regarding loss of revenue every year caused by the said scams in Railways;**
- (d) if so, the facts thereof and the reaction of the Government thereto; and**
- (e) if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): No such complaints have been received regarding fraud/misappropriation of funds for extending catering contracts in various States of the country including Madhya Pradesh.

(b) to (e): Do not arise.
